

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.6/TT/2013

Date: 20.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 400 kV D/C Kishenpur-Samba T/L along with bays at both ends, 1 no. 315 MVA, 400/220 kV ICT-I along with associated bays at Samba and 3 nos. 220 kV Line bays under the Northern Region System Strengthening Scheme-XXII for Tariff block 2009-14 in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.3.2013:-

- i) Supporting documents for Proposed Bond 12-13 @ 8.85% for Interest Rate and Repayment;
- ii) Detailed computation of IDC and apportionment of IEDC and IDC in various Assets covered under NRSS-XXII;
- iii) Status of other assets covered in the Project scope under NRSS-III, tariff petition for which have been filed with the Commission.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)